

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

14

T.C.P No. 873/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE PARTIES: Honest Security Services  
V/s.  
Housing Development and Infrastructure Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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14 Adv. Rishi Tha i/b Mackand

gk

Gandhi & Co.

For Respondents.

Adv. R. P. Pandey for Applicant

ORDER

TCP No. 873/ I&BP/NCLT/MB/MAH/2017

None Present from the Petitioner side, whereas the Corporate Debtor side Counsel is present, saying that about 10 matters are pending between the Petitioner Group and the Corporate Debtor Group, since the remaining matters are posted for hearing on 5.9.2017, if at all, this matter is also posted to the same date, the Debtor will be in a position to negotiate with the Petitioner side to resolve this issue.

Accordingly, list this matter for hearing on 5.9.2017.

Sd/-

**V. NALLASENAPATHY**

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**

Member (Judicial)